

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

21. M.A. 3578/2019  
IN  
C.P.(IB)-3863(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: Goa Auto Accessories Ltd.

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the applicant, Mr. Arnav Misra and counsel for the Liquidator,  
Mr. Rahul Dev i/b Argus Partners are present through virtual hearing.

Counsel appearing for the applicant requested time, time granted. List this  
matter on **25.08.2021**.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)